

Sanction of Telephones in excess of stipulated quota

418. SHRI M. A. BABY: Will the Minister of COMMUNICATIONS be pleased to state;

(a) the number of out of turn Telephone connections allotted against requests made by Ministers and Members of both houses of Parliament outside the stipulated quota during the last two years and the detailed breakup of these allotments with the names of those who made the recommendations;

(b) whether there is any proposal to permit carry over of the unutilised quota of MP's to the next year;

(c) the number of telephone connections which are not yet installed out of the MP's priority quota recommendations; and

(d) the steps being taken for avoiding the inordinate delay in installing telephones on priority quota recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The information is being collected and will be laid on the Table of the House.

(b) No, Sir.

(c) The information is being collected and will be laid on the Table of the House.

(d) Instructions exist that telephone connection sanctioned against MP's quota are installed within 30 days subject to feasibility, from the date of receipt of the sanction.

All the Heads of Circles/Districts have been made personally accountable for delayed installation. Periodical review of the non-feasible cases is also undertaken.

Waiting list of telephones in Bangalore and Hubli

419. SHRI J. P. JAVALI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Bangalore and Hubli have long waiting lists for telephones, pending for a long time;

(b) whether there is also a long list for Fax Machines;

(c) if so, the details thereof; and

(d) what action is proposed to be taken to clear the waiting lists?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) No Sir, only licences are issued & Machines are purchased by the parties.

(c) Waiting list pending as on 31-10-1993:

Hubli	OYT	N-OYT	Total
	71	4315	5486
Bangalore	3110	98613	107123

(d) As per 8th plan objective the waiting period for telephone connection is to be reduced to two years in large telephone systems, and telephone practically on demand in rural and tribal areas by the end of 8th Plan (1992-97) and exchanges are planned accordingly to meet this objective. In Bangalore about 28000 lines switching capacity is targeted for 93-94 and about 90000 lines planned for 94-95. In Hubli about 3600 lines switching capacity is targeted for 93-94.

Malfunctioning of telephone exchange in Haryana

420. SHRI S. S. SURJEWALA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received information/complaints regarding the malfunctioning of Telephone

Exchanges in the State of Haryana particularly in Narwana (District Jind) telephone Exchange;

(b) whether it is also a fact that the equipment of the mechanical Exchanges has failed to provide efficient services to the public;

(c) whether the government propose to consider the replacement of all the Exchanges of Haryana by Electronic equipment. If so, by what time it is likely to be replaced;

(d) whether Government propose to fulfill its promise to replace equipment of Narwana Exchange; and

(e) by what time it will start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir, the complaints of No-dial Tone/Held up etc; are received from time to time.

(b) The services and facilities of electro-mechanical exchanges are not comparable with that of electronic exchanges as expected by the subscribers. In case of Narwana, 600 lines MAX. II (US type) was installed in 1988 and expanded in steps to 1200 lines in 1990-91. The performance of this exchange is quite satisfactory.

(c) At present, it is not possible to replace all the Electro-Mechanical exchanges by electronic equipments due to constraints of funds. However, life expired and worn out electro-mechanical exchanges which is 20 years in this case are replaced on availability of required equipments.

(d) and (e) At present, it may not be possible to replace Narwana MAX-II (U/S type). However, C-DOT type 424 lines electronic exchanges is proposed to be introduced during 93-94 in addition to MAX-II exchange to cater to new demands.

Provision of telephones in all villages of Haryana

421. SHRI S. S. SURJEWALA. Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether Government propose to provide telephones in all 6500 villages of Haryana State;

(b) if so, what are the details thereof; and

(c) by what time this work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a)

Yes, Sir, Government propose to provide telephone in all 6745 (and not 6500) villages of Haryana State.

(b) and (c) (i) As a first steps, the Government have adopted a policy to cover all the Panchayat Villages with telephone facility Progressively by 31st March, 1995 subject to availability of resources.

(ii) As on 30th November, 1993, out of a total of 5792 Panchayat Villages in Haryana, 4172 such villages have been covered with telephone facility.

(iii) Provision of telephone facility in non-panchayat villages has been proposed during the period April, 1995 to March, 2000.

422. (Transferred to 15th December, 1993)

Strike of Telecom Employee's Federations

423. DR. SANJAY SINH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the three Federations of Telecom Employees' Unions have served notice for a nationwide indefinite strike from 6th December, 1993;